

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2277(H)
TO BE ANSWERED ON 01st JANUARY, 2018

POLICY ON SPICES

2277(H). PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has formulated a new industrial policy on export and import of spices;
- (b) if so, the details thereof;
- (c) whether the Government provided subsidy to spices manufacturers and traders on export and import of spices;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to promote spices manufacturing companies?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a)&(b): No Madam. However, Foreign Trade Policy (2015-20) evolved by the Ministry of Commerce & Industry covers the export and import of agricultural commodities including spices.

(c) & (e): The Merchandise Exports from India Scheme (MEIS) implemented by the Directorate General of Foreign Trade (DGFT) to offset infrastructural inefficiencies and associated costs involved in exporting goods/ products which are produced/manufactured in India are available for exporters including Spices. DGFT also provides duty exemption for import of spices for value addition and re-exports under Advance Authorization Scheme to spices manufacturers and traders.

Under the Integrated Scheme for Export Promotion & Quality Improvement in Spices and Research & Development of Cardamom, assistance is provided to spice manufacturing companies by Spices Board which inter alia includes setting up of hi-tech equipments, technology upgradation, setting up/upgradation of in- house labs, quality certification, spice parks for common processing etc.
